

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.169/7/NCLT/AHM/2019

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2020

Name of the Company: Canara Bank
V/s
Nakoda Ltd

Section: Section 7 of the Insolvency and Bankruptcy Code

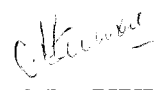
ORDER

No one appeared for the Financial Creditor

Learned Counsel Mr. Jaimin Dave appeared for the Corporate Debtor.

List the matter on 02.09.2020.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 3rd day of August , 2020.